

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 1793/2021 in C.P. (IB)/128(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024**

NAME OF THE PARTIES:- **Kailash Shah (Rp Of Unique Sugar Ltd.) Vs.**
 Shri. Rajeev D. Nivatkar (Ias) Collector And
 District Magistrate of Mumbai
 IN THE MATTER OF
 Agarwal Coal Corporation Pvt. Ltd.
 V/s
 Uniue Sugar Ltd

**Section: 60(5) Application under any other provisions- IBC, Rule 11 of NCLT,
2016, U/s 9 of Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1793 of 2021:- Counsel, Pooja appeared for the Applicant through VC and Counsel,
Rohit Gupta a/w PCS, Nithish Bangera appeared for the Respondent through VC. List
this matter on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)